

struction of bridges, etc. A suitable reply had been sent to Government of Andhra Pradesh.

Air links from Bhubaneswar to Bombay and Madras

6249. SHRI HARIHAR SOREN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the existing provision of air links from Bhubaneswar to Bombay and Madras is very inadequate;

(b) if so, whether any proposal has been received from the State Governments of Orissa, Maharashtra and Tamil Nadu in this regard; and

(c) the action taken thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA):

(a) No, Sir.

(b) Government is not aware of having received any such proposal from these State Governments.

(c) Does not arise.

Vayudoot Service to West Bengal

6250. SHRI KAMLA PRASAD SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to extend the Vayudoot services to certain cities in West Bengal during the year 1988-89;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HEALTH AND

FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA):
(a) No, Sir.

(b) Does not arise.

(c) Stations in West Bengal identified for airlinking by Vayudoot have already been provided services.

Non-availability of medicines in NDMC Ayurvedic Dispensaries

6251. SHRI JITENDRA PRASADA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether almost all the ayurvedic dispensaries of the New Delhi Municipal Committee are running without any stock of medicines resulting in hardships to the general public;

(b) if so, the reasons therefor; and

(c) the time by which these dispensaries will be provided with the sufficient medicine stocks?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) According to the information furnished by the New Delhi Municipal Committee, no N.D.M.C. Ayurvedic Dispensary is running without drugs.

(b) and (c). Do not arise.

W.H.O. Assistance for cleaning up Buckingham Canal

6252. SHRI N. DENNIS: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the World Health Organisation is likely to finance for the cleaning up of

Buckingham Canal in Tamil Nadu; and

(b) if so, the details thereof?

THE MINISTER OF STATE FOR ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) No, Sir.

(b) Does not arise.

Use of Cast Manganese Points and Crossings for Tracks

6253. SHRIMATI GEETA MUKHERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have a proposal to switch over to the use of cast manganese points and crossings for its track modernisation programme; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) It has been decided to use Cast Manganese Steel Crossings in lieu of fabricated crossings on heavy traffic density routes.

(b) Cast Manganese Steel Crossings are superior to fabricated crossings as they possess higher resistance to wear and their average life is expected to be four to five times that of fabricated crossings. Procurement of CMS Crossings is being done indigenously.

Vacant Posts of Yoga Teachers in Kendriya Vidyalayas

6254. SHRI H.B. PATIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a large number of posts of yoga teachers are lying vacant in the Ken-

driya Vidyalayas;

(b) if so, the number of posts which have been lying vacant for more than one year;

(c) the action taken so far to fill up these vacancies;

(d) whether Government propose to grant some age relaxation to the candidates who have since become overage during the period when vacancies were not filled; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) to (e). The Scheme of Yoga Education was introduced in Kendriya Vidyalayas on an experimental basis for one year in the year 1981-82. Accordingly, Yoga Teachers were appointed on adhoc basis. Since the scheme was extended on yearly basis, the adhoc appointment of Yoga teachers was also extended accordingly. Consequent on the decision of the Board of Governors of Kendriya Vidyalaya Sangathan in September, 1986 to integrate the scheme of Yoga Education with the Physical Education Programme, Yoga teachers possessing the requisite qualification were put in the regular post and grade of physical education teachers. Those Yoga teachers not possessing the requisite qualifications were required to obtain the same within a period of four years. The physical education teachers who do not possess the requisite qualification for teaching Yoga are being given orientation in Yoga.

Thus the Kendriya Vidyalaya Sangathan is not retaining a separate Cadre of Yoga teachers and, therefore, the question of the posts of Yoga teachers lying vacant does not arise.